

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 20 of 2013 (SZ)

Applicant(s)

Respondent(s)

M/s. Kannadapalayam Residents
General Welfare Association rep. by
Its Secretary K. Ramamurthy

Vs. 1. The Commissioner, Tambaram
Municipality, West Tambaram
Chennai

2. The Commissioner of Municipal
Administration, Chennai.

3. The District Environmental Engineer
Tamilnadu Pollution Control Board,
Maraimalai Nagar.

4. The District Collector,
Kancheepuram District.

5. The Revenue Divisional Officer,
Tambaram.

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s. Kamalesh Kannan and
S.Sai Sathya Jith

Shri P. Srinivas for R-1
M/s. M.K. Subramanian &
& P.Velmani for R4
Mr.E.Manoharan for R-2 and R-5
Shri A. Ilango for R-3

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date: 11th September, 2017</p> <p>In respect of existing legacy waste in Kannadapalayam, Tambaram, the Municipality has originally adhered to process of occupying the site for the scientific closure based on which the DPR was prepared earlier. However, it is stated that the Municipality has decided to adhere to the latest method of bio mining and for that purpose a fresh DPR has been approved by the State Level High Powered Committee on 01.09.2017 and the amount which could be</p>

utilized are under Swatchh Bharat Scheme and it is stated that the Government of India grants 50% State Government grants 35% and Local Body grants 10%. The DPR as approved by the Committee shall be considered by the Government and the Government shall pass appropriate orders regarding administrative sanction expeditiously in any event within 2 weeks from today. Thereafter, it is open to Municipality to proceed with other tender process and on the next date of hearing, the Municipality shall file the final DPR as well as order of administrative sanction to be granted by Government of Tamil Nadu. The Municipality shall indicate the time period within which the project will be completed.

Post this application for further orders on 09.10.2017.

....., JM
(Justice Dr.P.Jyothimani)

.....EM
(Shri P.S. Rao)

